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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 27th October, 1979.

CORRIGENDUM
NOTIFICATION
INCOME TAX

No. 3043 (F.No. 203/68/79-ITA.II): The Department of Revenue hereby amend the notification No. 2809 (F.No. 203/68/79-ITA.II) dated the 8th May, 1979 as under:-

FOR

READ

The word 'Institution' appearing in line 3rd, 10th & 15th of the notification.

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(J.P. SHARMA)

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ASSISTANT DIRECTOR (R&P).

* SHARMA *